

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 262 of 2017

IN THE MATTER OF:

Agarpara Jute Mills Ltd.

...Appellant

Vs.

The Agarpara Company Ltd. & Ors.

...Respondents

Present: For Appellant: - Mr. Amit S. Chadha, Senior Advocate with Mr. Atanu Mukherjee, Advocate.

For Respondents: - Mr. Arvind Kumar, Advocate for Respondent No.1

Mr. Sanjeev Sen, Senior Advocate with Mr. Gaurav Kejriwal, Advocate.

Mr. Krishnendu Datta and Mr. Rohan Malik, Advocates for Respondent No.18.

Mr. Gopal Jain, Senior Advocate with Mr. Ashok Jain and Ms. Kriti Awasthi, Advocates.

ORDER

16.08.2017- The appellant-Agarpara Jute Mills Ltd has challenged the order dated 4th July, 2017 whereby parties have been directed to file reply and rejoinder. Following the order passed by this Appellate Tribunal today (16-08-2017) in Company Appeal (AT) No.264 of 2017, this appeal stands disposed of. The impugned order dated 4th July, 2017 stands modified to the extent above. No cost.

(Justice S.J. Mukhopadhaya)
Chairperson

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